

(c) if so, the reasons for which the Duty Lists are not exhibited and the action taken by Government to do the same now?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c). In accordance with the extent rules, it is not obligatory on Railways to exhibit the duty lists of Railway servants.

Project for Diversion of Godavari waters to Cauvery Basin

*133. **SHRI N. K. SANGHI:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether in 1948, the erstwhile composite State of Madras had investigated the possibility of diverting the Godavari waters to Cauvery basin and had prepared a project that could be completed in a decade;

(b) whether the water discharge of Godavari is the highest in India and that at present only 10 per cent of the water is utilised for irrigation and the rest of it flows to the Bay of Bengal; and

(c) whether Government propose to take up the above project as a first step in the execution of the proposed Ganga-Cauvery project?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) No project envisaging of diversion of Godavari waters to the Cauvery basin had been received by the Government of India from the erstwhile State of Madras.

(b) The Ganga and the Brahmaputra are bigger than the Godavari in flow. Matters such as the precise availability of supplies in the Godavari river system, current use and the needs of the basin States are under adjudication by the Godavari Water Disputes Tribunal.

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(c) The National Water Grid is only a concept at present. When investigations are taken up for inter-regional transfers of waters to immunise some of the chronically drought affected areas, it is proposed to examine the possibilities of the use of surplus waters, if any, of the Godavari also.

Impact of increase in the price of crude Oil on Fertilizers

*134. **SHRI H. M. PATEL:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that the recent rise in crude oil price will result in an increase in fertilizer prices; and

(b) if so, what steps Government propose to take to ensure that the manufacturers are enable to charge prices which will be remunerative?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The prices of petroleum products used by the fertilizer industry are reviewed and revised where necessary from time to time, with reference to the crude oil prices. When such revisions are made, the question of effecting appropriate adjustments in the prices of controlled fertilizers is also considered. In fact, the prices of these fertilizers were recently increased to offset the recent increase in the naphtha price.

Production of Motor Spirit and Naphtha at Madras oil Refinery

*135. **SHRI MOHANRAJ KALINGARAYAR:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the cost of production of Motor Spirit during 1971-72 by Madras Oil Refinery;